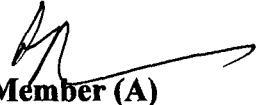


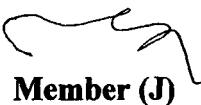
5.5.2009.

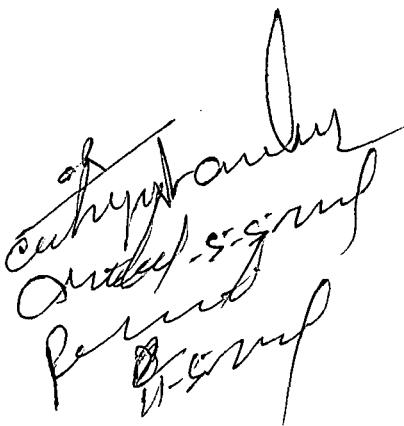
O.A. No. 82/2007

**Hon'ble Sri M.Kanthaiah, Member (J)**  
**Hon'ble Sri A.K.Mishra, Member (A)**

No representation from the applicant side. Respondents counsel is on sanctioned leave. Even on the last occasion, there was no representation from the applicant side, which shows that applicant is not interested in prosecuting the case and as such O.A. is dismissed for non-prosecution.

  
Member (A)

  
Member (J)

  
of  
Chhyandawad  
Ovalay  
Purush  
D-Gang